

(b) whether plain packaging of tobacco products under the Cigarettes and Other Tobacco Products (Packaging and Labelling) Rules, 2008 has reduced tobacco consumption in India; and

(c) whether Government is planning to take any other steps to curb tobacco consumption?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) As per the report of Global Adult Tobacco Survey India 2009-2010 (GATS India 2009-2010), the estimated number of tobacco users in India is 274.9 million of which nearly 38% adults in rural areas and 25% adults in urban areas use tobacco in some form or the other.

(b) There is no such provision regarding plain packaging on tobacco products under the Cigarette and Other Tobacco Products (Packaging and Labelling) Rules, 2008. The said Rules mandate printing specified health warnings on tobacco products.

(c) The Government of India has taken several steps to reduce the consumption of tobacco products which include *inter-alia*, the notification of Cigarette and Other Tobacco Products Act (COTPA), 2003 and Rules made thereunder, ban on sale of tobacco products to minors and within 100 yards of educational institutions, prohibition of smoking in public places, Rules regarding depiction of tobacco products in films & television programmes, awareness campaigns, establishment of Helpline/ Quitline, Health Warnings on tobacco products covering 85% of display area, ban on Gutkha/Pan Masala with tobacco or nicotine, etc.

Funds to NHMs

1576. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government is planning to release funds for establishment of Primary Health Centres in the States;

(b) if so, the details thereof, State-wise, particularly in Jharkhand; and

(c) the quantum of funds released/being released under this new plan?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) Yes, the funds are approved for establishment of Primary Health Centres under Health System Strengthening under the scheme of National Health Mission. Under this scheme, funds are released Pool-wise and not activity-wise.

Details indicating State Programme Implementation Plan (SPIP) Approval towards "Hospital Strengthening of Primary Health Centres (PHCs) and New Constructions/ Renovation and Setting up of Primary Health Centres (PHCs)" under Health System Strengthening for the F.Y. 2014-15 and 2015-16, State-wise including Jharkhand are given in the Statement-I (*See below*). As the funds are not released activity-wise, total releases including establishment of Primary Health Centres, made under National Health Mission (NHM) during the last 2 years are given in the Statement-II (*See below*).

Statement -I

Details showing States/UTs-wise SPIP Approval towards Hospital Strengthening of PHCs and New Constructions/ Renovation and Setting up of PHCs under Health System Strengthening for the F.Y. 2014-15 and 2015-16

(₹ in lakh)

Sl. No.	State	Hospital Strengthening of PHCs and New Constructions/ Renovation and Setting up of PHCs under Health System Strengthening SPIP Approval	
		2014-15	2015-16
1	2	3	4
(A) High Focus States			
1.	Bihar	2500.00	0.00
2.	Chhattisgarh	1566.31	0.00
3.	Himachal Pradesh	55.00	740.88
4.	Jammu and Kashmir	1023.70	489.26
5.	Jharkhand	0.00	2010.00
6.	Madhya Pradesh	1632.00	2300.00
7.	Odisha	363.72	0.00
8.	Rajasthan	4105.08	5684.48
9.	Uttar Pradesh	525.00	0.00
10.	Uttarakhand	0.00	0.00
TOTAL		11770.81	11224.62

1	2	3	4
(B) NE States			
11.	Arunachal Pradesh	992.53	187.55
12.	Assam	926.00	1251.15
13.	Manipur	78.00	580.29
14.	Meghalaya	353.00	1714.52
15.	Mizoram	0.00	0.00
16.	Nagaland	100.21	100.21
17.	Sikkim	0.00	307.63
18.	Tripura	2031.00	200.00
TOTAL		4480.74	4341.35

(C) Non-High Focus States

19.	Andhra Pradesh	0.00	10148.00
20.	Goa	0.00	0.00
21.	Gujarat	4354.80	3840.00
22.	Haryana	200.00	200.00
23.	Karnataka	3216.88	2011.34
24.	Kerala	0.00	0.00
25.	Maharashtra	3019.22	5791.95
26.	Punjab	327.47	150.00
27.	Tamil Nadu	4637.30	2418.50
28.	Telangana	0.00	0.00
29.	West Bengal	2272.83	11.00
TOTAL		18028.50	24570.79

(D) Small States/UTs

30.	Andaman and Nicobar Islands	8.19	0.00
31.	Chandigarh	0.00	0.00
32.	Dadra and Nagar Haveli	0.00	0.00

1	2	3	4
33.	Daman and Diu	0.00	0.00
34.	Delhi	155.96	0.00
35.	Lakshadweep	0.00	0.00
36.	Puducherry	0.00	0.00
	TOTAL	164.15	0.00
	GRAND TOTAL	34444.20	40136.76

Note: 1. SPIP - State Programme Implementation Plan.

Statement-II

Details showing States/UTs-wise Releases under NHM for the F.Y.
2014-15 and 2015-16

(₹ in crore)			
Sl. No.	State	2014-15 Release	2015-16 Release
1	2	3	4
1.	Andaman and Nicobar Islands	23.36	37.30
2.	Andhra Pradesh	519.73	643.52
3.	Arunachal Pradesh	139.41	162.65
4.	Assam	877.13	971.35
5.	Bihar	1148.32	1159.49
6.	Chandigarh	12.15	23.89
7.	Chhattisgarh	500.41	412.26
8.	Dadra and Nagar Haveli	8.40	14.37
9.	Daman and Diu	6.91	10.53
10.	Delhi	154.04	163.80
11.	Goa	26.03	16.77
12.	Gujarat	832.86	693.78

1	2	3	4
13.	Haryana	273.60	291.96
14.	Himachal Pradesh	185.84	246.49
15.	Jammu and Kashmir	335.51	367.90
16.	Jharkhand	359.62	411.50
17.	Karnataka	697.24	740.45
18.	Kerala	521.99	304.14
19.	Lakshadweep	5.08	5.69
20.	Madhya Pradesh	1162.50	1132.19
21.	Maharashtra	1431.76	1085.92
22.	Manipur	128.81	112.16
23.	Meghalaya	104.13	102.22
24.	Mizoram	103.28	94.68
25.	Nagaland	114.92	104.85
26.	Odisha	667.16	652.62
27.	Puducherry	22.56	18.61
23.	Punjab	379.35	295.23
29.	Rajasthan	1115.96	1287.84
30.	Sikkim	51.60	41.01
31.	Tamil Nadu	952.75	1093.22
32.	Tripura	123.11	136.29
33.	Uttar Pradesh	2431.06	2862.83
34.	Uttarakhand	270.55	276.41
35.	West Bengal	1058.62	959.51
36.	Telangana	378.72	436.63
TOTAL		17,124.48	17,370.07

Note: The above releases relate to Central Government Grants and do not include State share contribution.